

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1356/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 26<sup>th</sup> February, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /985 Dated at Goalpara the 25<sup>th</sup> February, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission w.e.f. the morning of 27.02.2021 till the evening of 27.02.2021, has been granted. The Addl. District & Sessions Judge, Goalpara shall remain in charge of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/1357/A, dated 26.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rdgr